

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2039
ANSWERED ON:16.03.2005
REPORTS ON FACILITIES OF MEDICAL COLLEGES .SHRI SUKDEO PASWAN
Paswan Shri Sukdeo

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether monitoring committee to examine the facilities as per MCI norms in Medical Colleges in the country under guidelines of Hon'ble Supreme Court has submitted its reports to the Government;
- (b) if so, the details of recommendations;
- (c) whether the recommendations have been accepted; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) to (d): The members of the Adhoc Committee, appointed by the Hon'ble Supreme Court of India to monitor the functioning of Medical Council of India, has submitted its report to the Hon'ble Court. Copies of the report have also been submitted to the Central Government. The recommendations made therein pertain to various aspects concerning the medical education sector including with regard to the functioning of Medical Council of India with a view to improve the system as a whole. The report is presently under consideration of the Government.